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month and the other will be completed in November next. The classification of these ships can be determined only after their completion.

- (d) Government placed orders for the construction of these ships in order to prevent the disintegration of the shipyard and the dispersal of the trained labour employed at the yard. It is proposed to sell these two ships to the Scindia Company at the U.K. parity price on the date of keel-laying.
- SHRI C. G. K. REDDY: May have a clarification of the statement that the classification will be made after construction?
- SHRI S. N. BURAGOHAIN: have already said in my reply, Sir, that the ships that are under construction are cargo ships and I have also given the tonnage. With regard to the classification, we will have to wait till they are completed or are fairly under way.
- SHRI C. G. K. REDDY: May I know, Sir, whether the Hindustan Shipyard Ltd. would accept or has accepted orders from shipping companies other than the Scindias?
- SHRI S. N. BURAGOHAIN: At present, as the hon. Member is no doubt aware, Government have placed orders on this Shipyard, during the years 1950 and 1951, in two batches of three ships each. I am not aware of any other concern placing orders with the Shipyard.
- SHRI C. G. K. REDDY: Would they accept and would they execute orders if they came from companies other than the Scindias?
- MR. CHAIRMAN: The question is hypothetical.
- SHRI S. N. BURAGOHAIN: think the question at the moment is hypothetical, Sir.
- SHRI B. GUPTA: Is the Government finding any difficulty in getting materials from abroad?

SHRI S. N. BURAGOHAIN: As is known, Sir, some of the materials, particularly machinery, are imported. With regard to the others, 81% of the materials required are indigenously available.

to Questions

Mr. CHAIRMAN: The question is whether you are facing any difficulty in getting materials from abroad?

SHRI S. N. BURAGOHAIN: No. Sir.

SHRI L. H. DOSHI: Is it a fact, Sir, that all the ships constructed at the Vizag Yard are not offered to the Scindia Company?

SHRI S. N. BURAGOHAIN: so, Sir. So far, we have placed orders for 6 ships and, particularly with regard to the second batch of three ships, only 2 are being offered to the Scindias.

SHRI C. G. K. REDDY: May I know, Sir, whether, in view of what I understand to be unsatisfactory Survey Reports of ships which have been completed hitherto, any changes or any new methods have been introduced in the Vizag Shipyard?

SHRI S. N. BURAGOHAIN: As is known to the House, Sir, Government have taken a controlling interest and have taken over this Shipyard from the 1st March last only and, within two months of its taking over, have entered into an agreement with a French firm of naval experts. One of the conditions that has been laid down in that agreement is the improvement in the efficiency of this Shipyard.

SHRI B. GUPTA: Is it within the knowledge of the Government that the attitude of the British shipping interest is unsympathetic to our construction plans?

MR. CHAIRMAN: It is an expression of opinion.

LABOUR DISPUTES IN KOLAR GOLD FIELDS

- \*25. SHRI C.G.K. REDDY: Will the Minister for LABOUR be pleased to
- (a) whether there is a dispute between the Mysore Mines Labour

Association and the Kolar Gold Fields Mining Company;

- (b) whether the Association has requested that the dispute should be referred to an industrial tribunal; and
  - (c) what action has been taken by Government in the matter?

THE MINISTER FOR LABOUR (SHRI V. V. GIRI): (a) and (b). Yes.

- (c) The Association requested that the following demands should be referred to adjudication:
  - (i) Abolishing of the contract system;
  - (ii) Withdrawal of the suspension order on two employees;
  - (iii) Revision of existing wages schedule of the employees;
  - (iv) Grant of certain facilities to the underground drivers of the mine.

Conciliation proceedings were held by the Industrial Relations Machinery in all the disputes. Demand No. (4) has since been amicably settled. Demand No. (2) was of a trivial nature, as it related to only a temporary suspension (since withdrawn) of two employees who were suspected of attempting to steal timber. The other two demands are under consideration of Government.

SHRI C. G. K. REDDY: Is it a fact that they have also represented regarding the exclusion of mining labour from the benefits of the Minimum Wages, Provident Fund and State Insurance Acts?

• Shri V. V. GIRI: Yes, Sir.

SHRI C. G. K. REDDY: What action has been taken by the Government in this regard?

SHRI V. V. GIRI: The Chief Commissioner of Labour has submitted his report and the Government is considering it and soon decisions and conclusions will follow.

SHRI C. G. K. REDDY: How soon does the Government expect to consider the remaining few points?

SHRI V. V. GIRI: As early as possible.

## DISTRIBUTION OF YARN OUTPUT

- \*26. SHRI K. SURYANARAYANA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the Government have received any representation from the Madras Provincial Handloom Weavers' Congress, Nidubrolu (Madras State) requesting—
- (i) that the total output of yarn in the country should be distributed in strict proportion to the estimated requirements of the various consumers of yarn including the composite and the weaving mills, and
- (ii) that the field of entire production of sarees should be reserved exclusively for the handlooms; and
- (b) if so, what action has been taken by Government in the matter?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) and (b). Yes, the points raised therein are under examination.

SHRI K. SURYANARAYANA: May I know, Sir, whether the Government of Madras also suggested to this Government to reserve to the handloom weavers certain varieties of production of cloth like *dhotis* and *sarees* and if so what action has been taken by Government?

Shri T. T. KRISHNAMACHARI: The Ministry of Commerce and Industry and the Government of Madras have been in constant communication in regard to the present serious condition of the handloom trade in Madras. A number of suggestions have been made by them and counter-suggestions have been made by the Ministry. All these matters are under examination.